

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).21204/2008

(From the judgement and order dated 29/10/2007 in CW No.2777/2007
of the HIGH COURT OF RAJASTHAN AT JODHPUR)

DY. COMMNR., C.E.D & ORS.

Petitioner(s)

VERSUS

BANSWARA SYNTEX

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim
relief and office report)

Date: 16/01/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA

HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. K. Radhakrishnan, Sr.Adv.

Mr. Rajshekhar Rao, Adv.

Mr. B.V. Balaram Das,Adv.

For Respondent(s) Mr. Sandeep Bajaj, Adv.

Mr. P.V. Yogeswaran,Adv.

UPON hearing counsel the Court made the following
ORDER

List on 30th April, 2009 for final disposal along with S.L.P. (C)

No.19864/2008 and connected matters.

Parties to complete their pleadings within six weeks.

(N. ANNAPURNA)
COURT MASTER

(MADHU SAXENA)
COURT MASTER